

ORDER SHEET

O.A / MA / RA / CP NO. 735 OF 2003Applicant/s N.D. Pathak 3031 Respdts. no. 1, 3, 4, 5Advocate for Applicant/s Shikhar Srivastava Advocate for Respondent/s A. Tripathi Adv.

Notes of the Registry	Orders of the Tribunal	Sheet No. 18
N.O.D.T. 27/08/09 OA is admitted on-13-07-09. Notices on behalf of respondents No. 1 to 4, served upon respondents through the then standing counsel. Notice issued to the respondents No. 5 to 8 received back and respondents No. 5 postal remarks. (Secretariat) respondents No. 6 (postal remark) प्राप्त नही जा सका - वरिष्ठ वरिष्ठ नही मिल सका (विहारा नगर) respondents No. 7 (postal remark) प्राप्त नही जा सका वरिष्ठ वरिष्ठ नही मिल सका (विहारा नगर) respondents No. 8 (postal remark) (Secretariat) counter reply filed by Sh. Anish Tripathi Adv. kept on record. MA are pending. MA 3431/09 (condone the delay) dismissed the OA) MA 3432/09 (condone the delay) MA 3433/09 vicat to the intrinsic order 3 MA are pending for filing the counter affidavit. Responders affidavits have been filed counsel for applicant.	28.8.2009 HON'BLE MR. JUSTICE A. K. YOG, J.M. HON'BLE MRS. MANJULIKA GAUTAM, A.M. None present on behalf of applicant. Shri A. Tripathi, Advocate on behalf of respondent is present. OA is, therefore, dismissed in default and for non-prosecution. No costs. <i>Manjulika</i> AM /ns/ <i>AKY</i> JM	OA No. 735/03

Contd. On Sheet

34 for submitted.

27/8/09 3031

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